

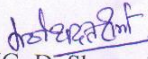
F. No. A- 22012/1/2010-Admn. I [LA]
Government of India
Ministry of Law and Justice
Department of Legal Affairs

New Delhi dated the 30th March 2010

ORDER no. ...23.../2010

As per the directions of the Competent Authority, the following transfers/ postings of ILS officers are ordered with immediate effect:-

S. no.	Name and Designation of the officer	Working in	Posted to
1	Shri Balbir Singh, Assistant Legal Adviser	Main Secretariat (Group VI)	Directorate of Estates
2	Shri Ramesh Chandra Assistant Legal Adviser	Directorate of Estates	Main Secretariat (Group VI)


[G. D. Sharma]

Under Secretary to the Government of India

1. The officers Concerned.
2. PS to MLJ/ PPS to Adviser to MLJ/ PS to Law Secretary.
3. PSs to All Additional Secretaries.
4. Joint Secretaries in charge of Advice Groups/ PS to CVO.
5. Director and CPIO/ DS/ DD (OL)/ US (DC).
6. Admn. II/ III/ IV Sections/ Vigilance Unit/ AD (OL)/ Advice 'A'/ B'.
7. Director of Estates, Nirman Bhawan, New Delhi.
8. NIC Cell with the request to hoist the same on the website of the Department.